

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1167
TO BE ANSWERED ON 27.07.2026

Nagar Van Yojana

1167. SHRI LALJI VERMA:
SHRI NEERAJ MAURYA:
MS IQRA CHOUDHARY:
SHRI HARENDRA SINGH MALIK:
SHRI DEVESH SHAKYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is a huge discrepancy between the plantation data and the actual number of surviving trees on the ground in the sanctioned Nagar Vans (Urban Forests) in Uttar Pradesh and whether any complaints have been received in this regard particularly in Etah Lok Sabha Constituency of Uttar Pradesh, if so, the details thereof;
- (b) whether any independent audit of the survival rate of saplings is conducted in this regard, if so, the details thereof;
- (c) whether a major portion of Rs. 22 crore funds allocation per Nagar Van at the national level is being utilized solely on concrete construction (benches, gates, and tracks), which is contrary to the original afforestation objective of the scheme;
- (d) the details of the number of sanctioned and approved Nagar Vans and funds allocated including expenditure incurred in Uttar Pradesh, component-wise;
- (e) whether the Nagar Van Samitis (Urban Forest Committees) in the industrial cities of Uttar Pradesh have been constituted as per the prescribed rules particularly in Etah Lok Sabha Constituency; and
- (f) whether the Government proposes to publish the list of such Nagar Vans where sustainable facilities like solar pumps or rainwater harvesting for irrigation have not yet become functional, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (f): In Uttar Pradesh, 30 Nagar Van/Nagar Vatika projects have been approved up to FY 2025–26, of which 13 projects have been completed. An amount of ₹33.257 crore has been released, against which an expenditure of ₹24.532 crore has been reported by the State Government. The funds have been utilized for approved components prescribed under the scheme guidelines, including plantation, maintenance, protection measures such as fencing, soil and moisture conservation works, irrigation facilities, walking tracks, benches, entry gates, signage, and other visitor amenities. These interventions are intended to facilitate public access, promote environmental awareness, and support the creation and maintenance of urban forests. Regular monitoring of Nagar Van/Nagar Vatika projects is undertaken by the implementing agencies in accordance with the scheme guidelines which do not provide for a separate independent audit of

the survival rate of saplings. As reported by the Government of Uttar Pradesh, regular maintenance of the plantations and the facilities created is undertaken by the implementing agencies. This includes routine upkeep measures such as watering, protection, and replacement of casualties, wherever required, to maintain the plantations in accordance with the approved plan. Further, no Nagar Van/Nagar Vatika has been created or is proposed in Etah district.

The constitution of Nagar Van Samitis/Urban Forest Committees is the responsibility of the respective State Governments/implementing agencies in accordance with the scheme guidelines. The scheme also provides for the development of suitable irrigation and water conservation infrastructure, including the installation of solar water pumps and rainwater harvesting structures, wherever required. The Government of Uttar Pradesh has informed that solar water pumps have been installed and rainwater harvesting works have been undertaken in most Nagar Vans/Nagar Vatikas. No proposal has been received from the State Government for publication of a separate list of projects where such facilities are yet to become functional, nor is any such proposal under consideration at the Central Government level.
